GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3882 ANSWERED ON 18TH MARCH, 2021

FACILITY FOR TRAVELLERS ON NHS

†3882. SHRI CHIRAG KUMAR PASWAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has provided basic trauma facilities for the travellers on all National Highways (NHs) in the country including Bihar;
- (b) if so, the details thereof;
- (c) if not, the time limit fixed by the Government for providing such facilities;
- (d) whether the Gvoernment has provided proper lighting facilities on NHs in the populated areas along all NHs in the country and if so, the details thereof; and
- (e) whether the Government has provided the lighting facility below the underbridges on all NHs and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Government of India has taken initiatives towards setting up of trauma Care Facilities (TCFs) along the National Highways with an

overall objective to bring down preventable deaths due to road accidents.

- (b) & (c) During the 11th five year Plan, under the scheme namely 'Assistance for Capacity Building for Developing Trauma Care Facilities in Government Hospitals on National Highways', financial assistance is provided to States/Union territories (UTs) for upgrading/strengthening Trauma Care Facilities in identified Government Hospitals/Medicals Colleges. 116 Trauma Care Facilities were funded in 17 States. During the 12th five Year Plan, the scheme continues as Capacity Building for Developing Trauma Care Facilities in Government Hospitals on National Highways' and 80 more Trauma Care Facilities were funded. The Programme continues beyond 12th Five Year Plan as 'National Programme for Prevention and Management of Trauma and Burn Injuries' to support Trauma Care facilities identified during 11th and 12th five Plan.
- (d) & (e) Lighting on the 4/6 lane National Highways is generally provided as per guidelines given in IRC SP-84/87. Generally all the locations such as built-up section areas, toll plaza areas, truck lay byes, rest areas, bus bay & bus shelter locations, grade separated structures, interchanges, flyovers, underpasses (vehicular &pedestrian), overpasses and any other locations specified in the contract/ concession agreements read in conjugation with IRC SP 84/87 are the locations identified to be illuminated.
